NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI

(7)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/10/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL SHRI. S. VIJAYARAGHAVAN – MEMBER - TECHNICAL

APPLICATION NUMBER

: CA/25/IB/2017

PETITION NUMBER

: CP/507/ (IB)/CB/2017

NAME OF THE PETITIONER(S)

: P. MOHAN RAJ, P. DANARAJ, M. MEENAKSHI

NAME OF THE RESPONDENT(S)

: STATE BANK OF INDIA, DIAMOND ENGINEERING (CHENNAI) PVT LTD

UNDER SECTION

: 9 RULE 6 OF INSOLVENCY & BANKRUPTACY CODE 2016

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

UMAHBSH

R. P. for DECPL (Drymond). mul

2. ANANG MERATHIA

PON AUINASIA BRISHIDAN

James for Applicants/ Persual Consenator

Qualty

S. R. SUBUMARAN

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PW 21013

ORDER

Counsel for the Applicant/Guarantor present in IA/25/17 filed in CP/507/IB/2017. Counsel for State Bank of India (Financial Creditor) also present. Counsel for State Bank of India prayed for time for filing reply and for making submissions. At request, time is enlarged.

In the meantime, we restrain State Bank of India not to give effect to notice dated 29.08.2017 till the disposal of the IA/25/2017. Put up on **09.10.2017 at 10.30 A.M.**

MEMBER (TECHNICAL)

MEMBER (JUDICIAL)

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